

ITEM NO.27

COURT NO.8

SECTION II

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (Crl)... 2013  
CRLMP.NO(s). 20015-20018

(From the judgement and order dated 24/04/2013 in DR No.18/2007,  
CC Nos.3447, 3449 and 3450/2007 of the HIGH COURT OF JUDICATURE AT  
ALLAHABAD)

NITIN KUMAR

Petitioner(s)

VERSUS

MAHAVIR SINGH &amp; ORS ETC.ETC.

Respondent(s)

(With appln(s) for permission to file SLP and office report)

Date: 04/10/2013 These Petitions were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE K.S. RADHAKRISHNAN  
HON'BLE MR. JUSTICE A.K. SIKRI

For Petitioner(s)

Mr. Mishra Saurabh, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
O R D E R

Permission to file the special leave petition is granted.  
Delay condoned.  
Leave granted.

|(N.S.K. Kamesh)

| |(Renuka Sadana)

|  
|Court Master

| |Court Master

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